

HIGH COURT BENCH AT NAGPUR
MARKS ALLOTTED TO THE CANDIDATES OF
LOWER STANDARD DEPARTMENTAL EXAMINATION FOR THE YEAR 2016


Sr. No.	Name of Employee	Post	Seat No.	Paper -I	Paper -II	Paper -III	Result
1	Shri Kailash Venkatrao Aghav	Clerk	NL-1	27	39	37	FAIL
2	Shri Pravin Ashokkumar Attal	Clerk	NL-2	27	64	53	FAIL
3	Shri Saurabh Pradip Anjankar	Clerk	NL-3	55	66	54	PASS
4	Shri Ravikant Madhukarrao Anjekar	Clerk	NL-4	39	Exempt	Exempt	PASS
5	Shri Manoj Kalidas Bari	Clerk	NL-5	55	68	57	PASS
6	Shri Takshashil Devidas Bhadre	Clerk	NL-6	52	59	56	PASS
7	Shri Nitin Ramesh Chavan	Clerk	NL-7	Absent	Absent	Exempt	Absent
8	Shri Amit Fattuji Chavhan	Clerk	NL-8	51	72	51	PASS
9	Kum. Sneha Bansilal Chaudhari	Clerk	NL-9	67	74	60	PASS
10	Shri Rakesh Ramesh Dongare	Clerk	NL-10	57	77	59	PASS

11	Shri Rohit Deepak Eknathe	Clerk	NL-11	59	66	64	PASS
12	Shri Milind Ashindra Gawande	Clerk	NL-12	57	78	60	PASS
13	Shri Pawankumar Ramlal Gupta	Clerk	NL-13	40	35	Exempt	PASS
14	Shri Shashank Shivnarayanrao Kathe	Clerk	NL-14	50	69	56	PASS
15	Shri Mukesh Rangilal Kanojiya	Clerk	NL-15	41	70	45	PASS
16	Shri Manoj Shamrao Kathane	Clerk	NL-16	51	68	46	PASS
17	Shri Rajesh Premchand Katkar	Clerk	NL-17	48	50	42	PASS
18	Shri Ravi Pandurang Khursade	Clerk	NL-18	40	57	53	PASS
19	Shri Vikrant Vasnat Nikuse	Clerk	NL-19	42	53	49	PASS
20	Shri Manoj Ramesh Patil	Clerk	NL-20	34	Exempt	Exempt	FAIL
21	Shri Amjadkhan Shamsherkhan Pathan	Clerk	NL-21	36	Exempt	Exempt	PASS
22	Shri Bhagwan Pandharinath Pund	Clerk	NL-22	47	62	Exempt	PASS
23	Shri Sharad Shyam Ranadive	Clerk	NL-23	Absent	Absent	Absent	Absent

24	Shri Mayur Anil Rudrakar	Clerk	NL-24	51	61	55	PASS
25	Shri Bhagesh Bhagwanrao Sonar	Clerk	NL-25	47	48	50	PASS
26	Smt. Swati Rajendra Shripurkar	Clerk	NL-26	46	79	54	PASS
27	Shri Siddhartha Prakash Sute	Clerk	NL-27	Exempt	58	Exempt	PASS
28	Shri Anand Manohar Tikar	Clerk	NL-28	40	31	35	FAIL
29	Shri Nitin Jagannath Thakare	Clerk	NL-29	46	56	62	PASS
30	Shri Rahul Govinda Warudkar	Clerk	NL-30	46	86	82	PASS
31	Shri Sumit Dhanajay Yadav	Clerk	NL-31	51	88	77	PASS

NOTE : In the above result, the candidates securing 40 marks or above in any of the paper are exempted from passing the said paper in the next year, if permissible under Rule 13(i) of the High Court Departmental Examination Rules, 1995

HIGH COURT APPELLATE SIDE
BOMBAY, DATE : 20th October, 2016


(SHAILESH S. DESHPANDE)
REGISTRAR, PERSONNEL